

Pornographic Literature

6581 DR MURLI MANOHAR JOSHI Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government are aware that pornographic literature is being widely circulated in the metropolitan towns of the country and many publications are pirated editions of popular foreign publications, and

(b) if so, the steps being taken to stop the malaise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) (a) and (b) Import of books magazines and journals containing pornographic material is prohibited Powers for proscription of obscene publications are vested exclusively in State Governments under Section 95 of the Code of Criminal Procedure Prosecutions for such offences under the Indian Penal Code are also to be launched by the State Governments Necessary vigilance is being maintained by the State Governments in this regard

Prize Gas Turbine Power Plant Collaboration Project

6582 SHRI NIRMAL CHANDRA JAIN
SHRI DHARMVIR VASISHT

Will the Minister of INDUSTRY be pleased to state

(a) whether the attention of Government has been drawn to an allegation wherein it is said that the Prize Gas Turbine Power Plant collaboration project has been stalled by the Prime Minister because one multinational contending for the tender has made insinuation against the integrity of Industry Minister;

(b) if true, details thereof;

(c) if wrong (as it appears) if the denial has been widely published, and

(d) reaction of the Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI MATI ABHA MAITI) (a) A news report to this effect appeared in a weekly news magazine some days back

(b) to (d) The allegation is untrue and totally baseless. As such, it does not deserve any attention by the Government

सहायक केन्द्र निदेशकों तथा केन्द्र निदेशकों के पदों के लिए नियुक्ति करने हेतु मापदंड

6583. श्री रामशक्ति क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि वर्जीज समिति ने अपने प्रतिवेदन में आकाशवाणी तथा दूरदर्शन में उच्च पदों पर विशेषज्ञों की नियुक्ति करने की सिफारिश की है

(ख) यदि हा, तो गाम्ना बैठक की कार्य सूची के अन्तर्गत जिनकी योग्यता नहीं है ऐसे सहायक केन्द्र निदेशकों तथा केन्द्र निदेशकों की सख्या किन्ती है, और

(ग) क्या सरकार का विचार उनके स्थान पर विभाग में से ही अन्य योग्य व्यक्तियों की नियुक्ति करने का है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शहावाणी) (क) आकाशवाणी और दूरदर्शन के लिए स्वायत्तता संबंधी वर्जीज समिति ने सिफारिश की है कि जबकि सवेदनशील बरिठ पदों के लिए सर्वोत्तम प्रतिभा सुनिश्चित करने के लिए नया खून और नये विचार लाना आवश्यक होगा, इसमें अपनी रिपोर्ट में निचले रैंको से ऊपर के रैंकी में पदोन्नति के अक्षर उपलब्ध करने की आवश्यकता को भी स्वीकार किया है

(ख) सहायक केन्द्र निदेशकों और केन्द्र निदेशकों के पदों के वर्तमान शर्तों नियमों के अनुसार, इन दोनों ग्रेडों में 75 प्रतिशत पद सच लोक सेवा प्रायोग के एक सदस्य की अध्यक्षता में विभागीय

पदोन्नति समिति के माध्यम से निचले तहकों से पदोन्नति द्वारा भरे जाते हैं, और शेष 25 प्रतिशत पद बुले बाजार से सीधी भर्ती द्वारा भरे जाते हैं। बोधा में हुई सलाहकार समिति की बैठक की कार्यसूची में दी गई मर्यादाएं केवल सीधी भर्ती के बारे में हैं, विभागीय पदोन्नति के बारे में नहीं।

(ग) वर्तमान सहायक केन्द्र निदेशकों और केन्द्र निदेशकों के स्थान पर अन्य व्यक्तियों को नियुक्त करने का सरकार का कोई प्रस्ताव नहीं है।

Price Hike on Tyres

6584. SHRI K. P. UNNIKRISHNAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the attention of the Minister has been drawn to the reports that tyre manufacturers have decided on a price hike on their products;

(b) whether this is the second price hike in six months; and

(c) whether it is true that the Ministry has agreed to these proposals of the tyre manufacturers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) Yes, Sir.

(b) Certain tyre companies have increased the prices of tyres and tubes twice during the last six months.

(c) No, Sir.

Increase in the Licences Fee of Radio and T.V.

6585. SHRI MANORANJAN BHAKTA:

SHRI CHATURBHUJ:
SHRI M. RAM GOPAL REDDY:
SHRI SARAT KAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are planning to increase the present fees of radio and TV licences on the basis of recommendations made by the Vergese Committee; and

(b) if so, facts and reasons?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). The Vergese Committee have made certain recommendations for revising the licence fee of Radio and TV sets. These are under consideration of the Government.

Paper Mills Manufacturing Soft Tissue Papers

6586. SHRI BALASAHEB VIKHE PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) whether there are any paper mills in India manufacturing soft tissue papers; if so, the names of the same; and

(b) whether production of soft tissue papers in India is in excess of the requirements of the country; if so, what are the prospects of its export with a view to earn foreign exchange?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) At present there is no paper mill in India manufacturing soft tissue paper.

(b) Does not arise.

Filling up of Posts by S. C. and S. T. in Defence Ministry and its Subordinate Offices

6587. SHRI KACHARUMAL HEM RAJ JAIN: Will the Minister of DEFENCE be pleased to state:

(a) total number of posts filled in each category of posts with specific shares of Scheduled Castes and Scheduled Tribes in such employment and also the number of posts de-reserved in each category in the Ministry and its attached and subordinate offices period of Janata Government and reasons thereof;